

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.233
CP/14(AHM)2024

Proceedings under Section 66 of CA 2013

IN THE MATTER OF:

Ensure Enterprises Private Limited

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.

For the RD : Mr. Shiv Pal Singh

For the RoC : Ms. Rupa Sutar, Dy. RoC a.w Ms. Vipal Solanki, Adv.

ORDER

RD seeks time to file reply. Reply to be filed within one month.

List for further consideration on 29.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)